MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

ORDERS BY THE GOVERNOR OF MANIPUR

Imphal, the 21st May, 2026

No. PF/7/2021-DP-DP(i): In pursuance of decision taken by the State Cabinet held on 07.05.2026, the Governor of Manipur is pleased to regularize the contractual service of Smt. Mayanglambam Chanu Linthoingambee, Legal Officer (DP) against the sanctioned post of Legal Officer in the Department of Personnel (DP) vide post creation Order No.4/25/2012-OSD(Legal)/DP dated 25th November, 2016 in the Pay Band: Rs.9300-34,800/- plus Grade Pay of Rs. 4400/- & other allowances (Pre-revised) with immediate effect in public interest.

2. This issues with the concurrence of Finance Department (PIC), Government of Manipur vide their U.O. No. 23/2026-2027/FD(PIC) dated 14/05/2026.

By Orders & in the name of Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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